

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:396
ANSWERED ON:23.11.2011
POLICY FOR SUPPLYING COAL
Bali Ram Dr.

Will the Minister of COAL be pleased to state:

- (a) whether Coal India Limited (CIL) had contemplated to formulate a new policy for Letter of Assurance (LOA)/non-SLC/LT/Consumers for supplying coal to hard coke manufacturing unit in the year 2010;
- (b) if so, the details thereof;
- (c) whether steps have been taken by the Government to ensure coal supply to hard coke manufacturing units;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor and the time by which the said steps are likely to be taken?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) & (b): In view of the dwindling availability of coal, the policy for supply of coal to new consumers under non-Standing Linkage Committee (Long Term) category, including hard coke manufacturing units, has not been approved by the Coal India Limited (CIL) Board.
- (c) to (e): As part of the Annual Plan, the Planning Commission has estimated that during 2011-12, the total coal demand in the country will be 696.03 million tonnes, against which indigenous availability is likely to be 559 million tonnes and the gap is to be met through imports. In view of the overall coal shortage in the country, it may not be possible for the Government to consider any proposal for supply of coal to hard coke manufacturing units, at this stage.